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IN THE HIGH COURT OF JUDICATURE AT BOMBAY

CIVIL APPELLATE JURISDICTION

WRIT PETITION NO. 8657 OF 2024

Yash Raj Multimedia Pvt. Ltd.
and Anr.

... Petitioners

V/s.

State of Maharashtra & Ors.

... Respondents

None for Petitioner.

Ms. Savina R. Crasto, AGP for Respondent No.1.

CORAM : A. S. GADKARI AND
KAMAL KHATA, JJ.

DATE : 10th DECEMBER 2024.

PC. :

1. Learned Advocate appearing for Respondent No.1 seeks time to place on record the compliance affidavit dated 6th December 2024.

2. At her request, stand over to 7th January 2025.

(KAMAL KHATA, J.)

(A.S. GADKARI, J.)